

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

24

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/1/2016
NAME OF THE PETITIONER(S) : Shankar Sundaram
NAME OF THE RESPONDENT(S) : M/s Amalgamations Private Limited & 22 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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K. RAVI
R. MURUGAN
AYSHWARYA R.

For M/s. Rangan & Arya
Counsel for Petitioner

Krishna Srinivasan
Geetha Aja
Dwarakish. P.

For M/s. S. Ramalubramanian
& Associates
Counsel for 1, 3, 4, 6, 7, 8, 9, 10, 11
13 & 16 Respondents.

Archana Tyer
for
Thangambsate J/Kannan

R24 - R26

ORDER

Counsel for both the parties present. Counsel for the Petitioner submitted the arguments in part. The matter is adjourned for continuation of arguments. Put up on **24.01.2018 at 10.30 AM.**

-sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)